

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2209
ANSWERED ON:27.03.2012
BRT PROJECTS
Lal Shri Kirodi

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to release the amount of Rs.39.56 crore deducted from the sanctioned amount under the Urban Infrastructure Governance (UIG) projects;
- (b) if so, the details thereof and the time by which it is likely to be released;
- (c) whether the work of the projects sanctioned for Bus Rapid Transit System (BRTS) is suffering for want of clearance;
- (d) if so, whether the Government proposes to sanction the revised proposals for BRTS; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a)to(b): Yes, Madam. The Government has funds available to release the amount of Additional Central Assistance (ACA) committed for the projects already approved under Urban Infrastructure and Governance (UIG) of Jawaharlal Nehru National Urban Renewal Mission (JNNURM) subject to compliance of conditions as per guidelines of JnNURM.

(c)to(e): Funds for all projects including BRTS are released as per guidelines of UIG of JNNURM. Revised proposals with respect to Vijayawada, Jaipur and Vishakhapatnam BRTSs had been submitted by the State Governments' for review and approval under UIG of JNNURM due to some change of scope of work. Release of funds is dependent upon physical progress of projects & achievement of reforms.